

ITEM NO.3

COURT NO.3

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 564/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SHEO MANGAL & ANR.

Respondent(s)

Date : 22-07-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
[IN CHAMBERS]

For Appellant(s)

Ms. Ruchira Goel, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the appellant wants one weeks' time, to comply
with the order dated 1.07.2019.

List on next Monday.

(SUSHMA KUMARI BAJAJ)
SENIOR PERSONAL ASSISTANT

(SANTOSH KUMAR)
BRANCH OFFICER